| Annexure - 7 | | | | | | | | | | | | | | | | |
|--------------------------|--|-------------------------|--|---------|----------------|----------------|---------------------------|-------------------------------------|------------|-----------|-----------------|------------------|---------------|----------------------------|--------------------|--------------|
| Name of Corporate debtor | | | Shree Vaishno devi Mills Private Limited | | | | | Date of Commencement of Liquidation | | | 27.01.2020 | 01.2020 | | List of Stakeholders as on | | 09.03.2021 |
| | List of other Stakeholders if any (Other than financial creditors and operational creditors) | | | | | | | | | | | | | | | |
| | Amount in | | | | | | | | | | | | | | | Amount in Rs |
| | Category of Details of Claim Received | | | | | | Details of claim admitted | | | | | | | | T . | |
| | | stakeholders(preference | | | | | | | Whether | | | | Amount of | | | |
| SI.No | Name of Stakeholder | shareholders / equity | Identification No | | | | | | lien / | | % share in | | any mutual | | | |
| | | shareholders / partners | | Date of | | Amount of | | lien or | attachment | by | totalmamount of | Amount of | dues, that | Amount of | Amount of claim | Remarks, if |
| | | / others) | | receipt | Amount claimed | claim admitted | Nature of claim | attachmen | removed? | guarantee | claims admitted | Contingent claim | may be setoff | claim rejected | under verification | any |
| | | | | | | | | | | | | | | | | |